

bonds are issued for payment of compensation on acquisition of property etc. Two bonds which are currently on tap are National Rural Development Bonds (Second Issue) to provide investment opportunity to persons who wish to avail of Income-tax exemption on capital gains and 9 per cent Relief Bonds 1987 floated initially to raise resources for drought relief.

(c) and (d) The success of the continuing bond schemes is measured by periodic reviews of the amounts realised.

1045. [Transferred to 4th December, 1991]

#### Foreign Exchange Earnings

1046. SHRI JAGADISH JANI: Will the Minister of FINANCE be pleased to state:

(a) what is the target set for foreign exchange earning in the year 1991-92;

(b) the achievement actually made so far;

(c) whether there is a sharp decline in the earning of foreign exchange so far during the current year;

(d) if so, the reasons therefor; and

(e) the steps taken to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No target is set for foreign exchange earnings for the year 1991-92 or for any year.

(b) Does not arise.

(c) Foreign exchange is earned on a number of accounts and the overall impact on Balance of Payments is reflected in the level of reserves, which declined to a low level of Rs. 2265 crores on 1st July, 1991 from a level of Rs. 4388 crores at end

March, 1991 and subsequently increased to Rs. 6953 crores by 28th October, 1991.

(d) Fall in reserves is attributed to a number of factors most important being level of imports|exports, net invisibles, inflow on account of NRI deposits and external commercial borrowings.

(e) The steps taken by the Government to improve the balance of payments situation and foreign exchange reserves level include macro economic stabilisation in the short run through exchange rate adjustment, restoration of fiscal discipline and tight monetary policy, together with structural reforms in trade policy and industrial policy.

#### Customs duty on synthetic waste

1047. SHRI SAMAR MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether Government had announced during that last budget proposals that maximum rates of duties have been brought down to 150 per cent; and

(b) if so, how customs duty on synthetic waste falling under 555.10 subject to a custom duty of 100 per cent plus Rs. 30/- per Kg. plus countervailing duty of approximately Rs. 10/- per Kg.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) The Finance Minister, while presenting the Budget for the year 1991-92, had announced in the Parliament that it was proposed to reduce the *ad-valorem* rate of basic plus auxiliary duties of customs to a maximum of 150 per cent where it was more than that rate, thereby eliminating the tariff peaks above 150 per cent.

This statement of the Finance Minister was regarding reduction of *ad-valorem* duties alone and as such the *ad-valorem* component of import duty on synthetic waste was brought down to 150 per cent without any change in the specific component of duty.